

ITEM NO.101

COURT NO.6

SECTION XV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s).7363/2000

STATE OF RAJASTHAN & ORS.

APPELLANT(S)

VERSUS

SHIV DAYAL & ANR.

RESPONDENT(S)

WITH

C.A.No.7364/2000 (XV)

C.A.No.7365/2000 (XV)

Date : 07-08-2019 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE  
HON'BLE MR. JUSTICE R. SUBHASH REDDY

For Appellant(s)

Mr.Milind Kumar, AOR  
Mr.Harsha Vinoy, Adv.

For Respondent(s)

Mr.S.K.Bhattacharya, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Heard learned counsel for the parties.

Arguments concluded.

Judgment reserved.

(Ashok Raj Singh)  
Court Master

(R.S.Narayanan)  
Court Master